

Governments for modernisation of their police forces and procurement of improved weapons. Assistance is also provided with regard to training of the State Police Personnel in the Central Training Institutions. Apart from this, Central assistance is provided to the State Governments for raising IR Battalions and wherever necessary Central Para-Military Forces are also deployed to assist the State Police. Action is also taken to facilitate coordination of the anti-terrorists operations of different states and to improve flow of information useful for control of terrorist activities in various States.

#### Integrated Policy on Law and Order

2674. SHRI MADHUKAR SIRPOTDAR :

SHRI ANANT GANGARAM GEETE :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have considered the desirability of formulating an integrated policy on law and order in consultation with the States particularly in the context of the rising graph of criminal activities;

(b) if so, the steps taken in this direction; and

(c) the response of the State Governments in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (c) Under the Constitution 'Public Order' and 'Police' being State subjects, it is for the concerned State Governments to devise appropriate methods and take concrete steps to maintain law and order. At the Central level action is taken to facilitate coordination of anti-terrorist operations in different States and improve flow of information useful for maintaining law and order in the States. Intelligence inputs are invariably shared by the Central Government with State Governments in order to enable them to take appropriate measures well in time. Review of internal security situation in the country with the State Governments is a continuous process and appropriate measures for streamlining and strengthening the arrangements are taken in consultation with the concerned State Governments, wherever found necessary.

#### Shortage of NPK

2675. SHRI MADHAV RAO PATIL : Will the Minister of CHEMICAL AND FERTILIZERS be pleased to state:

(a) whether there is acute shortage of NPK fertilizers in the country;

(b) if so, the details thereof;

(c) whether due to depreciation of rupee value, import of NPK is being difficult;

(d) if so, whether the Government are taking any steps to provide adequate NPK to farmers; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) and (b) NPK fertilizers are decontrolled fertilisers and their availability is dependent on market forces operating within the parameter of Concession Scheme of Government of India. During Rabi'98-99, localised shortages have been experienced in some of the States in respect of Di-ammounium Phosphate (DAP ) and 12:32:16 and 10:26:26 grade of complex fertilisers.

(c) Amongst NPK fertilizers, imports are made mainly of DAP. The production capacity for other grades of NPK fertilisers is adequate in the country. The depreciation of Rupee vis-a-vis Dollar has increased the cost of imported DAP but there is no problem regarding its imports.

(d) and (e) In respect of DAP, the Government has taken following steps for reaching it in time to the States and for meeting problem of localised shortages:

(i) Priority has been accorded in berthing of DAP vessels at the ports.

(ii) Priority has been accorded for movement of DAP by rail both from plants and ports.

(iii) Nearly 55,000 MTs of DAP has been arranged additionally from Jordan through Indian Potash Limited (IPL).

The NPK grade fertilizers i.e. 12:32:16 and 10:26:26 are mainly produced by IFFCO, which has been advised to optimise their production and make available to the States in time and according to their requirement.

[Translation]

#### Multinational Companies

2676. DR. MADAN PRASAD JAISWAL :

SHRI RAM TAHAL CHAUDHARY :

Will the Minister of LABOUR be pleased to state:

(a) whether any study has been made to find out the effect over unemployment after the entry of multinational companies;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken by the Government to generate more employment in the country?